

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 221 OF 2015 &  
IA NO. 359 OF 2015**

**Dated : 23<sup>rd</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Silvasa Industries Association & Ors. .... Appellant (s)  
Versus  
Joint Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N  
Mr. Mukund P. Unni

Counsel for the Respondent(s) : Ms. Rinku Gautam (Rep.) for R.1

**ORDER**

List the matter on **19.01.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk